

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.A. (CAA)/247/230-232/(MB/2018)

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2018**

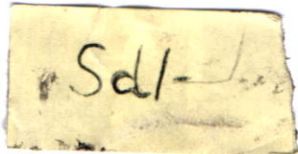
NAME OF THE PARTIES: Premier Services Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

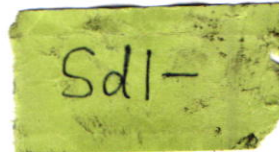
Order

29. C.A. (CAA)/247/230-232/(MB/2018)
C.A. (CAA)/248/230-232/(MB/2018)
C.A. (CAA)/249/230-232/(MB/2018)

By the order of this bench, the case is adjourned to
06.07.2018.



V. NALLASENAPATHY
Member (Technical)



M.K. SHRAWAT
Member (Judicial)